



List of Business

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

No.6

TUESDAY, 09, MAY 2017
11.30A.M.

1. **NATIONAL ANTHEM** (to be played)

2. **OBITUARY REFERENCES**

SPEAKER to make obituary references to the following:

1. **Late Shri Madhav Dhond**, a well known social worker and senior BJP leader, passed away on the 27th March, 2017.
2. **Late Smt. Kishori Amonkar**, a Goan born, one of the foremost Hindustani Classical singer and winner of the prestigious Padma Bhushan and Padma Vibhushan awards, passed away on the 3rd April, 2017.
3. **Late Adv. Satish Sonak**, a well known lawyer and prominent social worker, passed away on the 7th April, 2017.
4. **Late Rev. Father Lourenco Mascarenhas**, Rector of the Church of Cruz dos Milagres, Old Goa, who epitomized the values of humanity and great compassion, passed away on the 12th April, 2017.
5. **Late Shri Vinod Khanna**, a veteran actor and Parliamentarian, passed away on the 27th April, 2017.
6. **Late Shri Anand Dattaram Kavalekar**, a veteran freedom fighter, passed away on 30th March, 2017.

3. PAPERS TO BE LAID ON THE TABLE

1.SHRI RAMKRISHNA DHAVALIKAR Minister for Transport to lay the (Ordinance) The Goa Motor Vehicles Tax (Amendment) Ordinance, 2017 (Ordinance No. 1 of 2017).

2. SHRI ROHAN KHAUNTE Minister for Revenue to lay the (Ordinance) The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Ordinance, 2017 (Ordinance No. 2 of 2017).

4. ASSENT TO BILLS

SECRETARY to report assent of the Governor to the following bills.

1. The Goa Appropriation Bill, 2017.
2. The Goa Appropriation (Vote on Account) Bill, 2017.

5. GOVERNMENT BILLS- INTRODUCTION, CONSIDERATION AND PASSING

1.SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce The Goa Goods and Services Tax Bill, 2017 (GST)

ALSO to introduce the Bill

SHRI MANOHAR PARRIKAR, Chief Minister to move that The Goa Goods and Services Tax Bill, 2017(GST) be taken into consideration;

ALSO to move that the Bill be passed

2. SHRI ROHAN A.KHAUNTE, Minister for Revenue to move for leave to introduce The Goa (Allotment of plots to certain displaced persons)(Amendment) Bill, 2017.

ALSO to introduce the Bill

SHRI ROHAN A.KHAUNTE, Minister for Revenue to move that The Goa (Allotment of plots to certain displaced persons) (Amendment) Bill, 2017 be taken into consideration;

ALSO to move that the Bill be passed

3. SHRI RAMKRISHNA DHAVALIKAR, Minister for Transport to move for leave to introduce The Goa Motor Vehicles Tax (Amendment) Bill, 2017.

ALSO to introduce the Bill

SHRI RAMKRISHNA DHAVALIKAR, Minister for Transport to move that The Goa Motor Vehicles Tax (Amendment) Bill, 2017 be taken into consideration;

ALSO to move that the Bill be passed

6. NATIONAL ANTHEM (to be played)